

No.D&SJ/Copying Agency/MND/2018-2354  
Office of the Distirict and Ssessions Judge, Civil and Sessions  
Division,Mandi, H.P.

Dated Mandi, the 9<sup>th</sup> April, 2018

To

The Worthy Registrar(Inspection),  
High Court of Himachal Pradesh,  
Shimla, (H.P)-171001


Subject :- Compliance report of pending applications regarding  
supply of copies for the month of March, 2018 on  
the subject cited above.

Sir,

“Jai Hind”

In continuation to this office letter No. D&SJ/Copying  
Agency/MND/2018-1736 dated 16<sup>th</sup> March, 2018 on the  
subject cited above. In this regard it is submitted that 146  
applications for the month of February, 2018 shown pending  
have now been disposed off, in this Civil & Sessions Division  
Mandi, H.P. This is for your kind information, please.

Yours faithfully,

  
District and Sesisons Judge,  
Mandi, Civil and Sessions Division,  
Mandi, Distt. Mandi, H.P.

No.D&SJ/Copying Agency/MND/2018-2353  
Office of the Distirict and Ssessions Judge, Civil and Sessions  
Division,Mandi, H.P.

Dated Mandi, the 9<sup>th</sup> April, 2018

To

The Worthy Registrar(Inspection),  
High Court of Himachal Pradesh,  
Shimla, (H.P)-171001

Subject :- Monthly statement showing institution, disposal  
and pendency of applications in the copying  
agencies of Civil and Sessions Division, Mandi,  
H.P. For the month of March, 2018.


Sir,

“Jai Hind”

I have the honour to submit herewith the monthly  
statement in respect of the copying agencies of this Civil and  
Sessions Division regarding institution, disposal and pendency of  
applications for the supply of copies on the prescribed  
proforma for the month of March, 2018 for favour of information  
please.

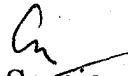
Yours faithfully,

Encl:- As above.

  
District and Sessions Judge  
Mandi, Distt. Mandi. H.P.

Monthly statement showing institution, disposal and pendency of applications for the month of March, 2018 in respect of the copying agencies of Civil and Sessions Division, Mandi, District Mandi, H.P.

Name of courts	Institution during the month of March, 2018	Disposal during the month of March, 2018	Pendency as on.31-03-2018	Reason for pendency
D& SJ	716	601	115	Received at the end of month
JMIC, Joginder Nagar	156	110	46	-do-
ACJM- Sarkaghat	187	173	14	--do--
ACJM-Sunde Nagar	207	175	32	-do-
JMIC-Gohar	174	174	0	-do-
JMIC-Karsog	90	90	0	-nil-
Total	1530	1323	207	-----

  
 District and Sessions Judge,  
 Mandi, Distt. Mandi, H.P.